- (i) Khadi and Village Industries Commission Regulations, 1958.
- (ii) Khadi and Village Industries Commission (Contributory Provident Fund) Regulations, 1958.
- (hi; Khadi and Village Industries Commission Employees (Medical (Attendance) Regulations, 1961.
- (iv) Khadi and Village Industries Commission Employees (Conduct, Discipline and Appeal) Regulations, 1961.
- (b) None.]

1153. [Transferred to the 4th. Sep tember, 1962.]

LOANS FOR FANS TO CLASS IV EMPLOYEES

- 1154. SHRI R. N. KAKATI: Will the Minister of WORKS, HOUSING AND SUPPLY be pleased to state:
- (a) whether Government have decided to advance loans for the purchase of fans to Class IV employees whose quarters are not provided with electric fans;
- (b) if the answer to part (a) above be in the affirmative, whether Government propose to recover these advances along with their house rent deductions or directly from the salary of the employees;
- (c) whether these advances will be for the purchase of ceiling or table fans; and
- (d) whether after the recovery of loans, these fans will be the property of Government or the employees?

THE MINISTER OF WORKS, HOUSING AND SUPPLY (SHRI MEHR CHAND KHANNA): (a) to (d) -The matter is under consideration. The decision is likely to be taken soon.

TKAIDS, L>ACOITIES, ETC., COMMITTED BY PAKISTANIS INSIDE THE TRIPURA BORDER

- 742. SHRI T. M. DASGUPTA: Will the PRIME MINISTER be pleased to state:
- (a) the number of raids, decoities, and kidnappings that were committed by Pakistani nationals inside the Tri-pura border in the months of April, May, June and July 1962; and
- (b) what is the amount of loss of property and the number of Indian nationals injured, killed and kidnapped during the same period?

THE PRIME MINISTER AND MINISTER OF EXTERNAL AFFAIRS (SHRI JAWAHARLAL NEHRU): (a) and (b) The required information is furnished in the attached statement. [See Appendix XL, Annexure No. 103.]

\$795. [Withdrawn.]

SENIOR STAFF COUNCILS IN THE DE-PARTMENT OF PARLIAMENTARY AFFAIRS

- 1154-A. SHRI V. M. CHORDIA; Will the Minister of Parliamentary Affairs be pleased to state:
- (a) the number of Senior Staff Councils in his Department;
- (b) the number of meetings that took place in the year 1961 and so far in 1962; and
- (c) the recommendations which were made by the Councils and which of them were accepted and which of them were rejected and what were the reasons for their being rejected?

tTransferred from the 27th August, 1962. tOriginally transferred from the 27th August, 1962.